



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(The High Court Of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**[ CAUSE LIST FOR LOK-ADALAT ]**

[ FOR SATURDAY, THE 7TH DAY OF MARCH, 2015 ]

[ PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE, (ACTING) ]

**[ AT 10:30 A.M. ]**

**BEFORE  
HON'BLE MR. JUSTICE C. R. SARMA**

**Name of Conciliators**

1. Ms. Rita Das Mozumder
2. Ms. Nayana Chandak

**N.I.ACT MATTERS**

1	Crl.Rev.P. 376/2005 WITH LCR WITH	MRS. ALOKA SYAM vs TEA BROKERS AND ORS	P K ROY S K CHAKRABORTY A CHAKRABORTY	MR. A C DAS MR. N DEKA MR. M GOGOI
2	Crl.Rev.P. 569/2005 Crl.Rev. P 386/05 DISPOSED OF	PRABIR KUMAR SHYAM AND ANR vs TEA BROKERS ( GUWAHATI ) PRIVATE LIMITED	MR. H R A CHOUDHURY MR. J ABEDIN MR. F U BORBHUYA MR. A MATIN	MR. N DEKA MR. M GOGOI
3	Crl.Rev.P. 629/2005 WITH LCR	AMAL SINHA vs THE STATE OF ASSAM AND ANR	MR. A M BORA MR. P TALUKDAR	PP, ASSAM
4	Crl.Rev.P. 307/2006 LCR 3 FILES.	PINAKI DASGUPTA vs DEBASIS SARKAR AND ANOTHER	MR. O P BHATI MR. S KHAN	PP, ASSAM MR. B R DEY MR. D CHOUDHURY MR. A K PAUL MR B SARKAR
5	Crl.Rev.P. 317/2006 LCR 5 FILES	SRI BISHNU MAHANTA vs M/S SUNITA ENTERPRISE AND ANR	A S CHOUDHURY P J PHUKAN	MR. G N SAHEWALLA MR. B SHARMA MR. MD ASLAM MS. M JAIN PP, ASSAM
6	Crl.Rev.P. 357/2006	BHAGWAN DAS DAMANI vs SACHIN SARKAR	MR. G N SAHEWALLA MR. MD ASLAM MR. B SHARMA MS. M JAIN MS V S CHINGI MR N ANIX SINGH	MR. B D DAS MR. H K SARMA
7	Crl.Rev.P. 364/2006 WITH LCR	RAJA SINGH. vs HARPIT SINGH KALSI & ANR.	MR. A C BORBORA MRS. R BORBORA MR. M G SINGH MS. M DUTTA MR. K DUTTA	GA, ASSAM

8	CrI.Rev.P. 370/2006 MC 378/06	SRI SATYA NARAYAN SHAH vs SRI SHYAM SUNDER SAHU	MR. C BARUAH MR. T BARUAH MS. P SARMA	MR. G N SAHEWALLA MR. P BORA MR. MD ASLAM MR. B SHARMA MS. M JAIN MR. T J MAHANTA MS. P BHATTACHARYA MR. R HAZARIKA MR. G KAKATI PP, ASSAM
9	CrI.Rev.P. 270/2007 LCR 4 FILES	SRI PRAKASH THAKURIA vs SRI AMARJYOTI BORAH	MR. N N B CHOUDHURY MR. S BORTHAKUR MR. P K BORA	
10	CrI.Rev.P. 370/2007 WITH LCR	MD ABDUL HANNAN KHAN vs THE STATE OF ASSAM AND ANR	MR. H R A CHOUDHURY MR. I A HAZARIKA MS. S K NARGIS	
11	CrI.Rev.P. 27/2008 LCR 2 FILES	SHRI PARMESHWARLAL SHARMA vs M/S KAMRUP ROOFINGS LTD. SRI JITEN KR DEKA vs THE STATE OF ASSAM & ANR	J SHARMA G K SARMA S AGARWAL S I RAHMAN MR. S DAS MR S M ABDULLAH P MR. T HUSSAIN	MR. R K AGARWAL MR. M TALUKDAR MR. B BORA  PP, ASSAM
12	CrI.Rev.P. 59/2008 WITH CrI.M.C. 160/08 STAY PTN.	SRI SUKHARI RAI vs SRI BIRAJ PRANJAL GOGOI	MR. P J SAIKIA MR J C BORAH MR. K BARUAH MR. A K GUPTA MR. B SINHA	MR. B M CHOUDHURY MR. D GOGOI MR. S ROY  PP, ASSAM MR. D SARMAH
13	CrI.Rev.P. 94/2008 WITH LCR	SRI TAPAN MALLIK vs SHRI JOYDEEP DAS AND ANR. PRANJAL KHATANIAR vs FAZLUL HAQUE	MR. J SARMA	MR. H RAHMAN MR. Z ALAM MS. B BAISHYA
14	CrI.Rev.P. 203/2008 LCR 2 FILES	MD FAZLUL HOQUE vs SRI PRANJAL KHATANIAR	MR. H RAHMAN MR. Z ALAM	
15	CrI.Rev.P. 257/2008 WITH LCR WITH CrI.Rev.P. 212/2008 WITH CRL.M.C.415/08 (D/O)	SRI ALOK ROY vs SRI BHAJANLAL SHARMA	MR. K AGARWAL MR. D K CHOMAL	MR. P J SAIKIA MR J C BORAH
16	CrI.Rev.P. 270/2008 LCR 3 FILES			
17	CrI.Rev.P. 67/2009 LCR 4 FILES	SHRI DURLOV NATH vs THE STATE OF ASSAM & ANR	MR. B D DAS MR. H K SARMA MR. N GOSWAMI MR. D NATH	PP, ASSAM MR. P K R CHOUDHURY MD. A KHAN MR. N G KUNDU MR. A SAIKIA PP, ASSAM MR. N ALAM MR. K RAJA MR P K SINGH MR. M U HAQUE MR. S CHAMARIA MR. P BAJAJ
18	CrI.Rev.P. 140/2009 WITH LCR	SHRI RAM BABU SHAW vs THE STATE OF ASSAM & ANR	B R DEY B SARKAR P SEN R DHAR J PAUL A K PURKAYASTHA MR. A DEB	
19	CrI.Rev.P. 204/2009 LCR 1 FILE	SRI RAMESH KR AGARWALA @ ROMESH AGARWAL vs RUDRA CHAUDHURY SAGAR NAHA vs M/S WYSE SYSTEM & ANR.	MR. S C BISWAS MR. S DAS MR. H CHANDA MS S DEVI MD. A HUSSAIN MR. R K JAIN MR. S K BARKATAKI MS. B SARMA MS. B BAISHYA	PP, ASSAM MR. H MAURYA MR. D K KOTHARI MR. S K CHOUDHURY MS. S CHAKRABORTY
20	CrI.Rev.P. 84/2010 WITH LCR	M/S KANSAI NEROLAC PAINTS LTD. vs JOYRAM PAINTS, RAJA KHAN vs PRAFULLA CH. BHUYAN & ANR.	MR. H R A CHOUDHURY MS. S K NARGIS MR. I A HAZARIKA MISS S KHANIKAR	PP, ASSAM MR. S R BHATTACHARJEE MR. H A SARKAR MR. S BHATTACHARJEE
21	CrI.Rev.P. 225/2010			
22	CrI.Rev.P. 363/2010			

24	Crl.Rev.P. 415/2010 LCR 3 FILES FIXED	BHARAT KUMAR NANDI vs UTTAM MITRA & ANR	MR. D DAS MR. I LAHIRI MR. A A MIR MR. B R DEY MR. P SEN MR. S DEY MS. J PAUL MR. J SARMA	PP, ASSAM MR G P BHOWMIK MR. R HAZARIKA MS. J PURKAYASTHA
25	Crl.Rev.P. 103/2011	BIJOY CHEMARIA vs ABHIJIT ROY		MR. D K KOTHARI MR. U K BARMAN MR. H ALI MR. V N UPADHYAY MR. A K SINGH PP, ASSAM MR. S C BISWAS MR. M K NATH MR J RAHMAN
26	Crl.Rev.P. 143/2011 WITH Crl.M.C. 554/11 & MC 574/11 LCR, WITH LCR 3 FILES & EXTRA COPY.	RIPUN BHUYAN vs THE STATE OF ASSAM AND ANR	MR. M BHUYAN MR. S K TALUKDAR	PP, ASSAM MR. S C BISWAS MR. M K NATH MR J RAHMAN
27	Crl.Rev.P. 161/2011 WITH Crl.M.C. 306/11 (D/O)	ABRAHAM THOMAS vs THE STATE OF ASSAM AND ANR	MR. H K BARUAH MR. R K DUTTA MR. U J SAIKIA	PP, ASSAM MR. R C SANCHATI MR. S SAH MRS. N SAIKIA MS. P MAHANTA MR A SAIKIA MS. L BORGHAIN PP, ASSAM MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR MR B ACHARYYA MR. S C CHAKRABORTY MR. M MALAKAR
28	Crl.Rev.P. 373/2011 With LCR	RANA DEB vs MANASH KR. DUTTA	MR. P J SAIKIA MR. A K GUPTA MS. M KECHII	
29	Crl.Rev.P. 444/2011 LCR	RAJA KHAN vs PRAFULLA CH. BHUYAN & ANR.	MR. H R A CHOUDHURY MS. S K NARGIS MR. I A HAZARIKA MS. S KHANIKAR	

**No of Cases :** 29

**BEFORE  
HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN**

**Name of Conciliators**

1. Mr. Rajesh Kr. Bhatra
2. Ms. Baharun Saikia

**N.I.ACT MATTERS**

1	Crl.Pet. 504/2011 WITH LCR	BHABESH SARMA vs THE STATE OF ASSAM AND ANR	MR K BHUYAN MR. B NATH MR. A U AHMED	PP, ASSAM
2	Crl.Pet. 78/2012	M/S BARUA & COMPANY PVT. LTD. & ANR vs A M & COMPANY	MR. N DEKA MR. D DEKA	MR. A KABRA MS. S CHAKRABORTY
3	Crl.Pet. 697/2012	JUGAL CHANDRA GOGOI vs CHANDRA PRAKASH MOHATA & ORS	MR. T J MAHANTA MS. P BHATTACHARYA MS. D DUTTA MR. A BHATTACHARYA	PP, ASSAM
4	Crl.Pet. 818/2012 WITH	M/S RAJSHREE STEELMET PRIVATE LIMITED & ANR. vs THE STATE OF ASSAM AND ANR	MR. M CHOUDHURY MR. A GHOSH MR. P K MUNIR MR. B BHAGAWATI	PP, ASSAM MR. S P ROY MR. R P N SINGH MR. K RAJBONGSHI MS. A TALUKDAR MR A K RAI MR. T R ROY

5	Crl.Pet. 819/2012 WITH	M/S RAJSHREE STEELMET PRIVATE LIMITED & ANR. vs THE STATE OF ASSAM AND ANR	MR. M CHOUDHURY MR. A GHOSH MR. A GOGOI MR. B BHAGAWATI	PP, ASSAM MR. S P ROY MR. R P N SINGH MR. K RAJBONGSHI MS. A TALUKDAR MR A K RAI MR. T R ROY
6	Crl.Pet. 219/2013	M/S RAJSHREE STEELMET PRIVATE LIMITED & ANR. vs THE STATE OF ASSAM AND ANR	MR. M CHOUDHURY MR. A GHOSH MR. A GOGOI MR. P K MUNIR	PP, ASSAM MR. S P ROY MR. R P N SINGH MR. K RAJBONGSHI MS. A TALUKDAR MR A K RAI MR. T R ROY
7	Crl.Pet. 823/2012	MD. ASRAF ULLAH vs THE STATE OF ASSAM & ANR	MR K BHUYAN	PP, ASSAM MR. H K SARMA MR. S M BARUAH
8	Crl.Pet. 146/2013 LCR	MD. NAZIMUDDIN SAIKIA vs MRIGEN SARMAH & ANR.	MR. P SUNDI	PP, ASSAM MR. L P SHARMA MR. S CHAKRABORTY
9	Crl.Pet. 189/2013	SATYABRATA BARUAH vs M/S ABHIJIT INTERNATIOAL	MR. P BORA MR. J KOTOKY MR. P DEKA	MR. A K BHUYAN MS. P PATHAK MS. I KRISHNATRAIYA MS. N CHOUDHURY MR. B K BRAHMA MS. S CHUTIA
10	Crl.Pet. 786/2013	TAPASH BAG vs THE STATE OF ASSAM AND ANR	MR. B SINHA MR. M HUSSAIN	PP, ASSAM MR. B SARMAH MR A KALITA
11	Crl.Rev.P. 27/2013	SUSHANTA DAS vs BISHU NANDI	MS. N THAPPA MR. P BORA MS K KALITA	
12	Crl.Rev.P. 110/2013 LCR	MUKUAL DUTTA vs SUBASH DEB	MR. N N UPADHAYA MR. B CHAKRABORTY MR. P K BORDOLOI MR A SAIKIA	MR. S DUTTA MR. D CHAKRABORTY
13	Crl.Rev.P. 427/2013 LCR 3 FILES	SUJIT KUMAR RAI vs ALLAHABAD BANK	MR. M P SARMA MR. J ALI MS. B M CHETRI MR. S SHARMA MR. N DUTTA	MR. K K BHATRA MR. R K BHATRA
14	Crl.Rev.P. 445/2013	KAILASH SHARMA vs THE STATE OF ASSAM AND ANR	MR. K CHOUDHURY	PP, ASSAM
15	Crl.Pet. 79/2014	AJAY BAHADUR SINGH vs THE STATE OF ASSAM AND ANR	MR. A K PAUL MS. D CHOWDHURY	PP, ASSAM MR. A K DAS MS. E BHARALI MS. R SHARMA
16	Crl.Pet. 180/2014	DEBESH GOSWAMI vs PABITRA KUMAR TALUKDAR & ANR.	MR. S C BISWAS MR. B CHOUDHURY MS. N D SARMA MR. M K NATH MS. L HAZARIKA MR. D K BAGCHI	PP, ASSAM MR. A M BORA MS. C CHOUDHURY MR. D GOGOI
17	Crl.Pet. 361/2014 LCR	MAN MOHAN GUPTA vs SUPER SALES CORPORATION	MR. H GUPTA MR. A TODI MR. D J DAS	
18	Crl.Pet. 364/2014	MRS. SONI SETHI vs MRS. SUNANDA PRUTHI	MR. D DAS MR. R SARMA	
19	Crl.Pet. 401/2014	ABHIJIT DAS vs THE STATE OF ASSAM AND ANR	MR. Z ALAM MR. P BARGOHAIN MR. T BARUAH MR U SARMA MR. J BORAH	PP, ASSAM MR. N N UPADHAYA MR A SAIKIA MR. P K BORDOLOI

20	Crl.Pet. 417/2014 WITH LCR	NIRMALI KALITA vs THE STATE OF ASSAM AND ANR	MR. R SARMA MS. K D SARMAH MS B DEVI MS. S D SAIKIA	PP, ASSAM
21	Crl.Pet. 425/2014 WITH LCR	SRIKANTA KALITA vs THE STATE OF ASSAM AND ANR	MR. R SARMA MS. K D SARMAH MS B DEVI MS. S D SAIKIA	PP, ASSAM
22	Crl.Rev.P. 32/2014	M/S AUTO TEA CO. PVT. LTD & 2 ORS vs THE STATE OF ASSAM & ANR	MR. L TALUKDAR MR. A PARVEZ MR. A GAFFAR MR. M DAS	PP, ASSAM MR. B SARMAH
23	Crl.Rev.P. 56/2014 LCR 3 FILES	RUPAMJYOTI BARMAN vs THE STATE OF ASSAM AND ANR	MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MR. A M BORA	PP, ASSAM MR. D BORGOHAIN MR. Z AHMED MR. P GOHAIN MS. M SARMAH MR. N N JHA MR. A C RAY MR. K AGARWAL PP, ASSAM MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYA MR. B SARMA
24	Crl.Rev.P. 79/2014 Crl.M.C. 175/14	BARUN KUMAR SAHA vs PRABIN MAZUMDAR	MR. D C KALITA MR. B K BHAGAWATI MS. D R GAYARI	MR. D BORGHAIN MR. A C RAY MR. K AGARWAL PP, ASSAM MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYA MR. B SARMA
25	Crl.Rev.P. 163/2014	MRS. DEVA BALA GUPTA vs VINAYAK STEEL & 2 ORS.	MR. O P BHATI MR. T C DAS MR D MONDAL MR. H K BORA MR. J BHATI MR. S KHAN MR. P SARMA	PP, ASSAM MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYA MR. B SARMA
26	Crl.Rev.P. 215/2014	KAMAKHYA PRASAD SARMA vs MAHINDRA & MAHINDRA FINANCIAL SERVICES LTD. & ANR.	MR. B K BHAGAWATI MR. D C KALITA MS. D R GAYARI	PP, ASSAM
27	Crl.Rev.P. 233/2014 WITH LCR	JATIN SARMAH vs BHABEN SARMAH	MR. P KATAKI MR M HALOI	MR. S BORTHAKUR MS. P BORAH
28	Crl.Rev.P. 292/2014 Crl.M.C. 612/2014 WITH ENQUIRY REPORT WITH LCR	DINESH CH. GHOSH vs THE STATE OF ASSAM AND ANR	MR. D SARMA MR. A KONWAR	PP, ASSAM

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**No of Cases :** 28

**Sd/-**  
**Registrar (Vigilance) GHC-cum**  
**Secretary, Gauhati High Court Legal Services Committe**